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Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha at its sitting held on the 11th August, 2011, agreed without any amendment to the Coinage Bill, 2011, passed by Lok Sabha on the 25th March, 2011, and had no recommendations to make to Lok Sabha in regard to the Appropriation (No. 3) Bill, 2011, passed by the Lok Sabha on the 5th August, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 11th August, 2011, agreed without any amendment to the Coinage Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 25th March, 2011."
 - (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.3) Bill, 2011, which was passed by the Lok Sabha at its sitting held on the 5th August, 2011 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
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